

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES
LOK SABHA
STARRED QUESTION NO.40
TO BE ANSWERED ON 18TH JULY, 2017

ASSISTANCE TO FISHERMEN

***40. SHRI PINAKI MISRA:**

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और कृषक कल्याण मंत्री be pleased to state:

- (a) the details of the schemes launched by the Government for the poor fishermen who do not own fishing boats;
- (b) the details of the other schemes implemented by the Government to provide sustainable livelihood to the poor fishermen; and
- (c) the details of the financial assistance provided by the Government to such fishermen during the last three years and the current year?

ANSWER

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI RADHA MOHAN SINGH)

- (a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE LOK SABHA STARRED QUESTION NO.*40 ON “ASSISTANCE TO FISHERMEN” FOR ANSWER ON 18TH JULY, 2017.

(a): The Department of Animal Husbandry, Dairying and Fisheries (DADF), Ministry of Agriculture and Farmers Welfare is implementing a Central Plan Scheme on ‘Blue Revolution: Integrated Development and Management of Fisheries’ with ‘National Scheme of Welfare of Fishermen’ as one of the components. The National Scheme of Welfare of Fishermen provides financial assistance to fishers during the lean fishing season/fishing ban period especially for fishermen who do not have their own fishing boats. In addition, financial assistance is also provided for construction of houses for fishers and creation of other basic amenities such as drinking water facility & community halls. Besides, insurance coverage for fishers is also provided under the scheme.

(b) : The scheme also aims for an integrated development and management of the fisheries sector covering inland fisheries, aquaculture, marine fisheries, mariculture, cage/pen culture and creation of fisheries infrastructure through central financial assistance towards sustainable livelihood to fishermen. The scheme has various broad components namely, (i) Development of Inland Fisheries and Aquaculture, (ii) Development of Marine Fisheries, Infrastructure and Post Harvest Operations, (iii) National Fisheries Development Board (NFDB) and its activities, (iv) National Scheme of Welfare of Fishermen, (v) Strengthening of Database and Geographical Information System of the Fisheries Sector and (vi) Monitoring, Control and Surveillance (MCS) and other need based interventions.

(c): The central financial assistance is provided to the State Governments/UTs for onward transfer to the eligible fishermen as per the provisions of the Central Plan Scheme. The details of financial assistance provided by the DADF during last three years and current year under the three components of the scheme namely (a) National Scheme of Welfare of Fishermen, (b)Development of Marine Fisheries, Infrastructure and Post Harvest Operations, and (c)National Fisheries Development Board which have direct bearing on the livelihood activities of fishermen are given below:

Financial Year	2014-15	2015-16	2016-17	2017-18
Amount released (Rs. In lakh)	6153.81	6659.61	4558.80	10000.00
